

of the Santhanam Committee in this regard have been considered by Government; and

(c) if so, with what results?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No, Sir.

(b) Yes, Sir.

(c) The recommendation was not found acceptable.

#### New Railway Lines in Orissa

571. Shri Surendranath Dwivedy:  
Shri Hem Barua:

Will the Minister of Railways be pleased to state:

(a) whether any new railway lines are proposed to be undertaken in Orissa during 1967-68;

(b) whether the State Government have suggested any new Railway line connecting Rourkela with Talcher and whether Government have finally decided about the matter; and

(c) whether Engineering and traffic surveys for the Cuttack-Paradeep Rail-Link has been completed?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) Yes. Past investigations have revealed that this line would not be financially justified.

(c) Not yet.

#### Ban on Export of Scrap Iron

572. Shri K. E. Ganesh:  
Shri Chandrajit Yadav:  
Shri Chintamani Panigrahi:  
Shri H. P. Chatterjee:  
Shri D. K. Kunte:  
Shri S. C. Samanta:  
Shri Yashpal Singh:  
Shri C. K. Bhattacharyya:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether Government propose to ban the export of scrap iron;

(b) if so, from when;

(c) the total quantity of scrap iron needed annually by the Engineering industries of the country; and

(d) the quantity of scrap iron exported in 1965-66 and 1966-67 respectively and the value thereof?

The Minister of State in the Ministry of Steel Mines and Metals (Shri F. C. Sethi): (a) No, Sir.

(b) Does not arise.

(c) The information is not readily available. It may, however, be mentioned that scrap which is surplus to domestic requirements and which is generally not used in our furnaces is allowed to be exported.

(d) (i) 1965-66: 4,46,429 tonnes valued at about Rs. 550 lakhs (FOB).

(ii) 1966-67 (upto January, 1967): 4,51,514 tonnes valued at about Rs. 745 lakhs (FOB).

#### Birla Group of Companies

573. Shri Madhu Limaye:  
Shri S. M. Banerjee:  
Shri George Fernandes:  
Dr. Ram Manohar Lohia:  
Shri S. M. Joshi:  
Shri Sarjoo Fadey:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government's attention has been drawn to the study made by Mr. Hazari of the Planning Commission into the lion's share obtained by the Birla Group of Companies in the industrial licences issued after the independence;

(b) whether Government's attention has also been drawn to the various malpractices and irregularities committed by the Birla Group and the undesirable methods used by them to obtain these licences;